Name of the Corporate Debtor: IMPERIAL CONSULTANTS AND SECURITIES LIMITED; Date of Commencement of CIRP: 13-04-2023; List of Creditors as on: 04-05-2023; Name of IP: Mr. Vishal Ghisulal Jain; Process Number: 1; Last 5 digitof registration number: 10742

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	04	26284899246	1	2468800000	100.00	0	0	23816099246	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	01	1966985500	0	0	0.00	0	0	1966985500	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	02	310425	01	8850	0.00	0	0	301575	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		7	28252195171	2	2468808850	100.00	0	0	25783386321	